

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.101 of 2012

Dated : 19th September, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Punjab Bio-Mass Pvt. Ltd.

....Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s): Mr. Ayush Agrawal

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R.1**

ORDER

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Commission for some time.

Post the matter for further hearing on **04.10.2013.**

**(V.J. Talwar)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**